

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1531 of 1996

Date of order : 10.7.06

Present: Hon'ble Mr.B.V.Rao, Judicial Member
Hon'ble Dr.A.R.Basu, Administrative Member

M. ISLAM MIAN

VS

UNION OF INDIA & ORS.

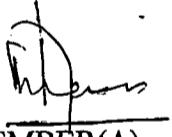
For the applicant : Mr.S.K.Dutta, counsel

For the respondents : Mr.B.Mukherjee, counsel

O R D E R

B.V.Rao, J.M.

Heard both the ld.counsel. In view of the representation made by the ld.counsel for the applicant, that the applicant has already died, the application is dismissed. No order as to costs.



MEMBER(A)

In



MEMBER(J)